

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.28304/2021

RAM BAHADHUR SINGH

Petitioner

VERSUS

STATE OF U.P.

Respondent

(FOR ADMISSION ; I.R. ; IA No.154211/2021-FOR EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT ; IA No.154212/2021-FOR EXEMPTION FROM
FILING O.T. and IA No.154210/2021-FOR EXEMPTION FROM SURRENDERING
WITHIN TIME)

Date : 06-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
[IN CHAMBERS]

For Petitioner(s) Mr. Naresh Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 10th December, 2021.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
BRANCH OFFICER